

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: HIGH COURT FOR THE STATE OF TELANGANA, HYDERABAD – Nomination of Master Trainers in the State of Telangana to conduct EC_17_2022 & EC_18_2022 outreach programmes to the newly recruited 65 Junior Civil Judges scheduled to be held on 25.03.2022 and 26.03.2022 at Telangana State Judicial Academy, Secunderabad – Relief Arrangements – **ORDERS – ISSUED.**

- READ:**
1. Letter Roc.No.952/2022/TSJA-Secunderabad, dated 10.03.2022 from the Director, Telangana State Judicial Academy, Secunderabad
 2. High Court's proceedings in Order Roc. No.687/SO/2022, dated 16.03.2022.

ORDER ROC.NO.1193/2022-B.SPL., DATED: 17.03.2022

In view of the nomination of the following Master Trainers, mentioned in Column No.2, vide High Court's proceedings 2nd read above, to conduct EC_17_2022 & EC_18_2022 outreach programmes to the newly recruited 65 Junior Civil Judges and one newly recruited District Judge is scheduled to be held on 25.03.2022 and 26.03.2022 at Telangana State Judicial Academy, Secunderabad, the High Court made the following in-charge arrangements:

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SRI D.KIRAN KUMAR, Prl. Senior Civil Judge, L.B.Nagar, Ranga Reddy District.	I Addl. Senior Civil Judge, L.B.Nagar, Ranga Reddy District.
2.	SMT. G.RADHIKA, V Addl. Chief Metropolitan Magistrate (Juvenile Court), Hyderabad.	VII Addl. Chief Metropolitan Magistrate, Hyderabad.
3.	SRI CH. JITHENDHAR, Senior Civil Judge, Suryapet, Nalgonda District.	Senior Civil Judge, Nalgonda District.
4.	SRI G.PRAVEEN KUMAR, Additional Chief Metropolitan Magistrate, Hyderabad to try the cases of Satyam Scam in M/s Satyam Computers Limited –Cum- XXI Additional Chief Metropolitan Magistrate, Hyderabad.	XVII Additional Chief Metropolitan Magistrate, Hyderabad.

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The officers mentioned in Column No.3 will be in-charge of the post(s) mentioned in Column No.2, during the period of absence of the above said officers who are nominated to the above said Programme.

In case the officer(s) mentioned in Column No.3 are either on leave or not available for any other reason the concerned Prl. District Judge/ Unit Head shall make alternative incharge arrangements and intimate the same to the High Court.

NOTE: The Proceedings is placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting to the programme at Telangana State Judicial Academy.


REGISTRAR (VIGILANCE)

To

1. The officers concerned.
 2. The Incharge officers.
 3. The Director, Telangana State Judicial Academy, Secunderabad.
 4. The Metropolitan Sessions Judge, Hyderabad.
 5. The Prl. District and Sessions Judge, Nalgonda.
 6. The Prl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
 7. The Pay and Accounts Officer, Hyderabad.
 8. The District Treasury Officer, Ranga Reddy District at Nampally Exhibition Grounds, Hyderabad.
 9. The District Treasury Officer, Nalgonda.
 10. The Sub Treasury officer, Suryapet, Nalgonda District.
 11. The Section Officers:
 - (a) Special Officers Section
 - (b) Vigilance Cell
 - (c) E-Section
 - (d) Work Review Cell
 - (e) O.P Cell
 - (f) B-Section
 - (g) Accounts Section
 - (h) Computer Section
 - (i) D-Budget Section
- High Court for the State of Telangana at Hyderabad.

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